

(c) new steps that have been taken to ensure that no sportsperson in the country is in distress; and

(d) the medical and other assistance that Government is providing to the sportspersons so that they live with dignity?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) and (b) No, Sir. Ministry of Youth Affairs & Sports has the National Sports Policy 2001 and the same applies for all. However, Sports being a State subject, State Governments are free to have their own sports policies.

(c) Under the scheme of Pension to meritorious sportsperson, monthly pension of ₹ 12000/- to ₹ 20000/- is being provided to those sportspersons, who are Indian citizens and have won gold, silver and bronze medals in Olympics/Paralympics Games, World Cup/World Championships, Asian Games and Commonwealth Games; attained the age of 30 years; and have retired from active sports career.

(d) Under the scheme of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) (i) Financial assistance upto ₹10 lakh is provided for medical treatment of an outstanding sportsperson or of any of his/her family members living in indigent circumstances; (ii) A lumpsum ex-gratia financial assistance upto ₹10 lakh is granted to an outstanding sportsperson for injuries sustained during training for and participation in sports competitions; (iii) Assistance of ₹2 lakhs is also provided to coaches, umpires, referees and support personnel or their family members living indigent circumstances.

Further, elite sportspersons, undergoing training at centres of Sports Authority of India (SAI) and participating in various sporting events are being provided medical insurance cover.

#### **National Youth Festival**

1279. SHRI K.C. RAMAMURTHY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that every year National Youth Festival is being organised in the country;

(b) if so, the Theme for 2020 National Youth Festival; and

(c) details of preparations made for the National Youth Festival and steps taken to take this festival to youth particularly in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) and (b) Yes Sir, the Ministry of Youth Affairs and Sports has been organizing National Youth/Festival every year since 1995 except for the year 2013. Also, in the year 2019, the National Youth Festival was merged with National Youth Parliament Festival and was organised from 12th January to 27th February, 2019. This year, the 23rd National Youth Festival was organized at Lucknow, Uttar Pradesh and the theme of the festival was 'FIT YOUTH FIT INDIA'.

(c) A National Steering Committee was constituted with the Union Minister of Youth Affairs and Sports as the Chairperson and the Chief Minister of the Uttar Pradesh as Co-Chairperson to provide broad direction and guidance for the festival. The Committee decided the theme, logo, mascot and programmes of the festival. Various competitive events such as One Act Play, Classical Vocal Solo, Classical Instrumental Solo, Harmonium (light), Guitar, Classical Dance (Manipuri, Odissi, Bharatnatyam, Kathak and Kuchipuddi), Elocution (Extempore), Folk Song and Folk Dance and other Non-Competitive events such as Food Festival, Young Artist Camp, Yuva Kriti and Adventure programme was organized by Nehru Yuva Kendra Sangathan (NYKS). National Service Scheme (NSS) organized Suvichar and National Youth Convention in the festival. To take this festival to youth particularly in rural areas, NYKS invited rural based youth club members to participate in Food Festival, Yuva Kriti and Young Artist Camp. The Ministry of Youth Affairs and Sports invited all the States and Union Territories for participation of their contingent in the festival.

#### **Establishment of sports complex in every district**

1280. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government proposes to establish a sports complex in every Tehsil/District of every State in the country;

(b) if so, the number of sports complexes Government proposes to establish; and

(c) the number of sports complexes Government intends to establish in various States along with the names of the places?